

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. 2565
TO BE ANSWERED ON 12.03.2018

MERGING OF CENTRALLY SPONSORED SCHEMES

2565. SHRI R. GOPALAKRISHNAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry has planned for merging of existing five stand-alone Centrally Sponsored Schemes meant for education of ST students in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the present status of the proposal and the time by which the merger of these schemes is likely to be done?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) to (c) As a part of rationalization of schemes of the Ministry, it has been decided to subsume the intervention of “Establishment of Ashram Schools in Tribal Sub Plan Area”, “Hostel for ST Boys and Girls” and “Vocational Training Centres in Tribal Areas” under the Schemes of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution from 2018-19 onwards. Further, interventions of Strengthening of Education among ST girls in low literacy Districts is also rationalised and covered under Grants in Aid to Voluntary Organisation working for welfare of STs scheme. The prescribed procedure for merger of these schemes has been followed.
